

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.348 of 2020**

**IN THE MATTER OF:**

**Jayanta Banerjee**

**...Appellant**

**Versus**

**Shashi Agarwal, The Liquidator of  
INCAB Industries Ltd. & Anr.**

**...Respondents**

**For Appellant:**

**Shri Rishav Banerjee, Shri Avishek Das, Ms.  
Arushi Mishra, Shri Ritoban Sarkar and Shri  
Madhuja Barman, Advocates**

**For Respondent:**

**Shri Krishnendu Datta, Sr. Advocate with Shri  
Kumar Anurag Singh, Shri Anando Mukherjee,  
Mr. Zain A. Khan, Advocates (for Liquidator - R-1)  
Shri Sanjib Kumar Mohanty, Shri Akhilesh  
Shrivastava and P.S. Chandralekha (Interveners)  
Shri Rudreshwar Singh, Shri Gautam Singh and  
Shri Saurabh Jain (for COC)  
Shri Dhruv Malik and Shri Kamendra Singh  
(Intervention for Tropical Ventures Company  
Ltd.)**

**With**

**Company Appeal (AT) (Ins) No.720 of 2020**

**IN THE MATTER OF:**

**Bhagwati Singh**

**...Appellant**

**Versus**

**INCAB Industries Ltd. & Anr.**

**...Respondents**

**For Appellant:**

**Shri Sanjib Kumar Mohanty, Shri Akhilesh  
Shrivastava, P.S. Chandralekha and Shri Akash  
Sharma, Advocates**

**For Respondents:**        **Shri Krishnendu Datta, Sr. Advocate with Shri Kumar Anurag Singh, Shri Anando Mukherjee, Mr. Zain A. Khan, Advocates (for R-1 Liquidator) Shri Kamendra Singh and Shri Saurabh Jain, Advocates (R-2 COC) Shashi Agarwal, Liquidator**

**ORDER**  
**(Virtual Mode)**

**25.01.2021**        Senior Counsel for Respondent No.1 in both the Appeals is partly heard.

For further hearing, list both these Appeals on 27<sup>th</sup> January, 2021 at 2.00 P.M. as part-heard.

In the meanwhile, Interim Orders as passed on 27<sup>th</sup> February, 2020 and 22<sup>nd</sup> January, 2021 shall continue.

[Justice A.I.S. Cheema]  
Member (Judicial)

[V.P. Singh]  
Member (Technical)

*rs/md*